

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-244(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2018**

NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner:

Mr. Alok Dhir, Mr. Karan Kanwal, Mr. Tarun Mehta, Mr. Milan Singh Negi, Mr. Sanjay Datta & Ms. Varsha Banerjee, Advocate for RP

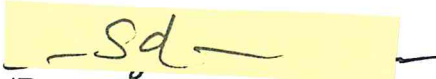
Present for the Respondent:


Mr. Vaijayant Paliwal & Ms. Medha Sachdev, Advocates

ORDER

CA-488/2018 has been filed by the objector. This application shall be taken up after disposal of earlier CA-237/2018.

Be listed on 11th September, 2017 for final disposal at the top of the Board.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)